

National Company Law Tribunal


Allahabad Bench

CP NO. 72/ALD/2017, CAA No. 19/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

NAME OF THE COMPANY: Navenshree Education Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of the Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shahid Kazmi	Adv.	Petitioner	
2.	KULDEEP SINGH	STA	O.L.	K. Singh

**CP No. 72/ALD/2017, CAA No. 19/ALD/2017**

Shri Shahid Kazmi, advocate for the petitioner. Shri Kuldeep Singh, proxy for the OL.

As this bench may not be available for hearing, the case is adjourned.

The matter to be listed on 14<sup>th</sup> March, 2018.

Date: 19/02/2018

Typed by  
Jyoti  
(Stenographer)

— Sd —

H.P. Chaturvedi,  
Member(Judicial)